

High Court of Jammu and Kashmir at Jammu.

Order

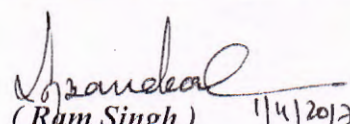
No: 4

Dated: 01-4-2017

Sanction is hereby accorded to the allotment of funds in favour of the Courts detailed below under Demand No. 10, Major Head 2014-Adm. Of Justice, Sub Head 0495-High Court, object head " 079 Stipend and Scholarship" for the current financial year 2017-18 for releasing salary of the existing manpower engaged for e-Court Project.

S.No.	Name of the wing/Court	S.S.O.@ 22500/-	S.O @ 13875/-	S.A. @ 8500/-	Period.	Amount (In Rs.)
1.	Registrar Judicial, High Court wing, Jammu	1	1	2	March to Aug.	3,20,250/-
2.	Registrar Judicial, High Court wing, Srinagar.	1	1	2	March to Aug.	3,20,250/-
3.	Pr. D&S Judge, Jammu.	----	1	2	March to Aug.	1,85,250/-
4.	Pr. D&S Judge, Samba.	----	1	2	March to Aug.	1,85,250/-
5.	Pr. D&S Judge, Kathua	---	1	2	March to Aug.	1,85,250/-
6.	Pr. D&S Judge, Udhampur	---	1	2	March to Aug.	1,85,250/-
7.	Pr. D&S Judge, Reasi	---	1	2	March to Aug.	1,85,250/-
8.	Pr. D&S Judge, Rajouri	---	1	1	March to Aug.	1,34,250/-
9.	Pr. D&S Judge, Poonch	---	1	2	March to Aug.	1,85,250/-
10.	Pr. D&S Judge, Ramban	---	1	2	March to Aug.	1,85,250/-
11.	Pr. D&S Judge, Kishtwar	---	1	2	March to Aug.	1,85,250/-
12.	Pr. D&S Judge, Bhandarwah	---	1	2	March to Aug.	1,85,250/-
13.	Pr. D&S Judge, Srinagar	---	1	2	March to Aug.	1,85,250/-
14.	Pr. D&S Judge, Anantnag	---	1	2	March to Aug.	1,85,250/-
15.	Pr. D&S Judge, Kulgam	---	1	2	March to Aug.	1,85,250/-
16.	Pr. D&S Judge, Shopian	---	1	1	March to Aug.	1,34,250/-
17.	Pr. D&S Judge, Pulwama	---	1	2	March to Aug.	1,85,250/-
18.	Pr. D&S Judge, Ganderbal	---	1	2	March to Aug.	1,85,250/-
19.	Pr. D&S Judge, Budgam	---	1	2	March to Aug.	1,85,250/-
20.	Pr. D&S Judge, Bandipora	---	1	2	March to Aug.	1,85,250/-
21.	Pr. D&S Judge, Baramulla	---	1	2	March to Aug.	1,85,250/-
22.	Pr. D&S Judge, Kupwara.	---	1	2	March to Aug.	1,85,250/-
23.	Pr. D&S Judge, Leh	----	1	----	March to Aug.	83,250/-
24.	Pr. D&S Judge, Kargil	----	1	2	March to Aug.	1,85,250/-
					Total:-	45,12,000/-

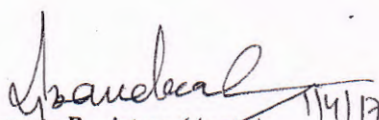
By Order.


 (Ram Singh) 11/4/2017
 Deputy Registrar (Accts)

No: 15-60/A-C Dated: 01-04-2017

Copy to the:-

- 1-2 Registrar Judicial, High Court wing, Jammu/Srinagar.
- 3-24 Pr. Distt. and Sessions Judge, Jammu/Samba/Kathua/Udhampur/Reasi/Rajouri/Poonch/Ramban/Kishtwar/Bhandarwah/Srinagar/Anantnag/Kulgam/Shopian/Pulwama/Ganderbal/Budgam/Bandipora/Baramulla/Kupwara/Leh/Kargil.
25. Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
26. Try Officer, Saddar Court Treasury, Srinagar.
- 27-46 Treasury Officer, Samba/Kathua/Udhampur/Reasi/Rajouri/Poonch/Ramban/Kishtwar/Bhandarwah/Anantnag/Kulgam/Shopian/Pulwama/Ganderbal/Budgam/Bandipora/Baramulla/Kupwara/Leh/Kargil.
- for information and necessary action.
47. Order file.


 Deputy Registrar (Accts) 11/4/17

High Court of Jammu and Kashmir at Jammu

Order

No: 3

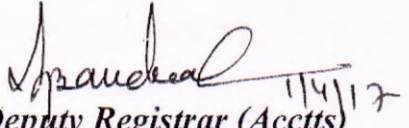
Dated: 01-04-2017

Sanction is hereby accorded to the allotment of funds in favour of the following Courts, under Major Head 2030- Stamps and Registration, Sub Head 0244- Direction and Administration , under various object heads " during the current financial year 2017-18 as per detail given below:-

Rs. In lacs.

S.No	Name of the Court	Salary	O.E	POL	Telephone	2071-P&ORB (NPS)
1.	Sub Registrar Srinagar	15.00	0.10	0.15	0.08	0.40
2.	Sub Registrar, Jammu.	15.00	0.10	0.15	0.08	0.70
3.	Total:-	30.00	0.20	0.30	0.16	1.10

By Order.

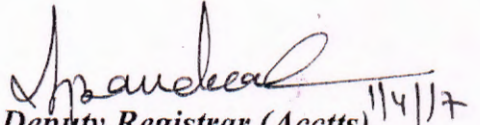

Deputy Registrar (Accnts) 11/4/17

No: 11-14 /A.C

Dated: 01-04-2017

Copy to the:-

- 1-2 Sub Registrar Jammu/ Srinagar.
3. Try Officer, Sub Try. Distt. Court Complex, Janipur, Jammu.
4. Try Officer, Saddar Treasury, Srinagar
.... For in f. and n/a
5. Order file.


Deputy Registrar (Accnts) 11/4/17